

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/20(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY, 2022, 10:30 A.M

IN THE MATTER OF	AGC NETWORK LTD VS BENCH MARK INFOTECH SERVICES PVT.LTD
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For OC : Mr. Rajat Bector, Adv.
Ms. Neeha Nagpal, Adv.

For CD : Mr. Sandeep Bajaj, Adv.
Mr. Anuj Jhaveri, Adv.
Ms. Aakankha Nehra, Adv.
Mr. Asav Rajan, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. IA(IBC)/634(KB)2022 – This IA is not on Board today. Upon mentioning, the IA is taken on Board. By this IA Operational Creditor seeks permission to withdraw the main C.P. Permission is granted. CP(IB)/20(KB)2021 is disposed of as withdrawn. IA also stands disposed of.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

hb.